

Title: Introduction of the Constitution (Amendment) Bill, 2005 (Insertion of new article 25A).

15.33^{1/2} hrs.

CONSTITUTIONS (AMENDMENT) BILL*

(Insertion of new Article 25A)

योगी आदित्यनाथ (गोरखपुर) : महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

योगी आदित्यनाथ : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

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